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Title: Need to relax norms in the issuance of Commercial Pilot Licences and establish a Pilot Training Institute in Tiruppattur, Tamil Nadu.

SHRI D. VENUGOPAL (TIRUPPATTUR): Expanding Industrial and Commercial activities and the resultant Economic Growth have augmented the civil aviation operations. The upward trend in international flight services and the inflow of increased number of passengers from foreign lands have given rise to more of inland services in the civil aviation sector. Construction of modern airports with updated facilities with international standards and introduction of more and more sophisticated aircrafts and flight operations by several new private players have given rise to a healthy competition to the public sector 'Air India' encouraging more people to fly these days on many new inland routes. So, trained pilots to operate different kinds of planes with technical skills and sound knowledge in technology are needed more now and a shortage is also there as such. But commercial pilot licenses are not issued that easily by the Civil Aviation Ministry even to pilots who have successfully gone through needed tests, examinations and quality training. Those who have put in painstaking efforts meet with delay and disappointment in getting CPL due to certain stipulation and conditionality. Considering the growing demand for CPL, Civil Aviation Ministry may adopt flexible approach holding hands-on flying tests considering overall flying hours done by a pilot rather than stressing on stipulated number of hours in a specified period. I would like to urge upon the Civil Aviation Ministry to establish a Pilot Training Institute in my Tiruppattur Constituency, as this part of Tamil Nadu has got more number of people traditionally enrolled in Armed Forces all along and an Air Force Station at Arakkonam suitable for all-weather-flying in all the seasons of the year is located there.